

DR. M. CHANNA REDDY: I do not know how the hon. Member got the impression that both are the same companies. The first company is Messrs. Western Knapp Engineering Company, while the second company is a consortium consisting of several French companies, including the name that I have mentioned of Messrs. Venot-Pic, Ensa and others. They are two different concerns. The first company was approached and they prepared the report. They were entrusted with preparing the report in three different phases. As soon as the report under the first phase was done, the details of providing the necessary assistance, etc. came up and at that time this French consortium came to our help to provide the necessary assistance, both financial and material.

SHRI SURJIT SINGH ATWAL: May I know, Sir, whether it is a fact that the new company, which has been given the work now, has not agreed with the consultants who were there before, and that the money paid to the consultants has been wasted?

DR. M. CHANNA REDDY: No, Sir. Those consultants are still in the picture and there are certain differences on some items, but essentially they act as our consultants and the money paid to them is not a waste.

श्री विमलकुमार मशालालजी चौरडिया : क्या श्रीमान् बतलायेंगे कि अभी तक की जानकारी और मारी राय देने के परिणामस्वरूप कितना साल वहां निकलने की उम्मीद है और कब से काम शुरू हो जायगा ?

डा०एम०चन्ना रेड्डी : यह जो प्रोजेक्ट है उसका कार्य दो तीन फेज में किया जायगा और इस सारे कार्य पर 78.52 करोड़ रुपया खर्च होने की उम्मीद है। यह कार्य

चालू है और 1969 के अंत तक पूरा हो जाने की आशा है। मिर्फ खेतरी प्रोजेक्ट से ही कापर नहीं निकाला जायगा बल्कि कोलिहान से भी कपर निकाला जायगा और पूरे प्रोजेक्ट की क्षमता करीब 31 हजार टन सालाना होगी। इसके साथ ही वहां पर मल्फ्यूरिक एसिड और फर्टिलाइजर प्लांट का भी प्रोजेक्ट लगाया जायगा जिस पर 12.83 करोड़ रुपया खर्च होगा और इसमें 1970 के अंत तक प्रोडक्शन शुरू हो जायगा।

ARREST OF DIRECTORS OF BIG FIRMS IN BOMBAY BY C.B.I.

*355. SHRI D. THENGARI:†
SARDAR RAM SINGH:

Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that some directors of big concerns of Bombay have been arrested by the Central Bureau of Investigations for alleged breach of import-export regulations.

(b) if so, the number of group persons and action taken against each one of them; and

(c) what are the other details in this regard?

THE MINISTER OF COMMERCE (SHRI DINESH SINGH): (a) Yes, Sir.

(b) 9 persons were arrested and released on bail.

(c) The cases against them for alleged breach of Import and Export Regulations are under investigation.

SHRI D. THENGARI: What is the nature of these breaches of the import and export regulations and what is the total amount of foreign exchange involved?

†The question was actually asked on the floor of the House by Shri D. Thengari.

SHRI DINESH SINGH: There are two cases. One is that of export from India of certain junk, which was claimed to be engineering goods to Kuwait and they had for that received import entitlements. The other refers to some zari which was exported to Hong Kong and the amount of loss in foreign exchange is Rs. 76.32 lakhs.

SHRI D. THENGARI: Against how many persons complaints of this nature, i.e., regarding breach of import and export regulations, were received and against how many of them investigations have been conducted? Secondly, what are the names of the persons arrested?

SHRI DINESH SINGH: There were charges against eleven persons, out of whom, as I mentioned in the answer, nine had been arrested and released on bail.

SHRI D. THENGARI: Names.

SHRI DINESH SINGH: The names are:—

- (1) Shri Satwant Singh Sawhney,
- (2) Shri Chamanlal, s/o Lekh Raj,
- (3) Shri Narain Dass Prabhu Dayal,
- (4) Shri Roshanlal, s/o Lekh Raj,
- (5) Shri B. N. Mullan,
- (6) Shri Arun Sanghi,
- (7) Smt. Krishnakumari, w/o Chamanlal . . .

श्री राजनारायण : क्या ये चमनलाल, दीवान चमनलाल हैं?

MR. CHAIRMAN: Not at all.

SHRI DINESH SINGH: इसमें राजनारायण जी का नाम नहीं है।

Then:

- (8) Mrs. Shakuntala Devi, w/o Roshanlal,
- (9) Mrs. Kamla, w/o Shri Brahma Pal.

श्री विमलकुमार मन्नालालजी चौर-
ड़िया : श्री डेंगड़ी जी ने जो प्रश्न पूछा था उसका उत्तर नहीं दिया गया कि कितने लोगों के खिलाफ शिकायतें आईं ? उनमें से केवल 9 के खिलाफ इन्वेस्टिगेशन किया गया और उन्हें गिरफ्तार किया गया है। मैं यह पूछना चाहता हूँ कि गत एक दो वर्षों में कितने लोगों के खिलाफ शिकायतें आईं और कितनों के खिलाफ जांच की गई ?

श्री दिनेश सिंह : मैंने अर्ज किया अध्यक्ष महोदय, कि इन दो केसेज में 11 लोगों के खिलाफ चार्ज लगाये गये और उनमें से 9 को अरेस्ट किया गया।

SHRI NIREN GHOSH: May I know the names of the firms involved, not only of the persons concerned, and also, against how many big firms such exchange violation cases are pending and whether the release of them on bail would not prejudice the course of the investigations that are being conducted?

SHRI DINESH SINGH: How can I comment on what the courts have done? They have released them on bail and I cannot be expected to comment on that. The accused are:—

- (1) Mr. Satwant Singh Sawhney on behalf of the firm M/s Indo-European Trading Corporation, Bombay.
- (2) Shri Chamanlal Lekhraj of Messrs. Chamanlal (Overseas) Pvt. Ltd.
- (3) Messrs. Chamanlal Bros., Bombay.
- (4) M/s Chamanlal (Overseas) Pvt. Ltd. Bombay.
- (5) M/s Chamanlal Bros (India) Pvt. Ltd.
- (6) M/s Barters (India) Pvt. Ltd.
- (7) M/s Barters Ltd.

(8) M/s Arya Vart Export Corporation.

(9) M/s Steel (1957) Pvt. Ltd.

That is all.

SHRI B. K. P. SINHA: The hon. Minister has mentioned the names of certain ladies. Is it not a fact that these ladies merely lend their names and they are not actively associated with the business?

HON. MEMBERS: No, no.

SHRI B. K. P. SINHA: They usually lend their names. They are not actually connected with the business. Why have they been arrested?

(No answer)

SHRI ARJUN ARORA: May I know if the passports of these persons have either been cancelled or impounded or something done or . . .

AN HON. MEMBER: They have no passport.

SHRI ARJUN ARORA: No, no. They have. Are they still able to go abroad?

SHRI DINESH SINGH: I cannot say offhand whether they possess passports, whether they have them or not.

شری اے۔ ایم۔ طارق - جو ۱۰

آدمی نہیں پکڑے گئے ہیں کیا منسٹر صاحب یہ بتائیں گے کہ ان کے نام کیا ہیں اور کیا یہ درست ہے کہ ایک

صاحب کا نام منسٹر راج نرائن ہے ؟

†[श्री ए० ए० तारिक : जो दो ब्राह्मी नहीं पकड़े गए हैं क्या मिनिस्टर साहब यह बताएंगे कि उनके नाम क्या हैं और क्या यह दुस्त है कि एक साहिब का नाम मिस्टर राजनारायण है ?]

श्री राजनारायण : पिछली बुद्धि गंवार की । हमारे यहां एक कहावत है कि जो गंवार होते हैं वे पीछे से बोलते हैं ।

†[] Hindi transliteration.

SHRI A. G. KULKARNI: May I know from the Minister whether the export entitlements obtained by the merchants are being tallied by the actual figures regarding the exports made, and if a tally is made, has the Government come to the finding that there is a large gap where the people have defrauded the Government by vicious means?

SHRI DINESH SINGH: I could not say, Sir, that there is any large gap in this case. The point is that when they export, they get a G. R. form on which they give all the details. These are kept with the Reserve Bank. When the money is received from them, then they tally with the G. R. forms.

EXPORTS BY STEEL PLANTS

*356. SHRI BABUBHAI M. CHINAI: Will the Minister of STEEL, MINES AND METALS be pleased to state:

(a) whether the public sector steel projects have entered the export market; and

(b) if so, what are the important products being exported at present?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL, MINES AND METALS (SHRI P. C. SETHI):

(a) Yes, Sir.

(b) The important products being exported are pig iron, billets, rails, bars, structurals and pipes.

SHRI BABUBHAI M. CHINAI: May I know what is the value of exports and to which countries these are exported?

SHRI P. C. SETHI: The export value has been rising from year 1959-60. In the current year we are likely to export only from the Hindustan Steel, steel worth about Rs. 20 crores. The main countries to which exports have been made are Sudan, Turkey, Iran and Ghana. Some of the countries have taken rails, while Japan has taken pig iron and billets.